## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

ATTENDANCE CUM ORDER SHEE' NATIONAL COMPANY LAW TRIBU	T OF THE HEARING OF CHENNA JNAL, CHENNAI HELD ON 23/01/	AI BENCH, CHENNAI 2018 AT 10.30 AM 
PRESENT: SHRI K. ANANT SHRI S. VIJAYA	HA PADMANABHA SWAMY, ME ARAGHAVAN, MEMBER-TECHNI	MBER-JUDICIAL ICAL 
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/56/2016	
NAME OF THE PETITIONER(S)	: OFS Industries Pvt Ltd & Another	
NAME OF THE RESPONDENT(S)	: First City Capital Investments Ltd & 15 Others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REI	PRESENTATION BY WHOM	
DEVESHWAKUMME (984013)  DEVESHWAKUMME (949094  ) ASABK VISWANATH.  (406:9884025477)	Coursel for R-6, R-12  Coursel for R-6, R-12  Respondents 9,10411	R-1, R-2, J 2 2 20 119
ADITYA·S CMOB: 9790331610) FOR	COUNSEL FOR PETITIONERS	23/01/18
K. P. SANJEEV KUMAR 4. P. THIASARAJAN. 9. P. THIASARAJAN. 5. R-4.	COUNSIEL AN	2371118

## **ORDER**

Counsel for petitioner present. Counsels representing R1, R2, R6, R12 to R15, R9 to R11 and R4 are present. They submitted that they have already filed written submissions. Heard. Order is reserved.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc